below :-

Written Answers

- 16. Shri Raghunath Mishra, Village Danpur, Post Office Danpur, District Cuttack.
- 17. Shri R. P. Goenka, Chairman, Indian Jute Mills, Association, Calcutta.
- 18. Dr. B. P. Kedia, representative of Indian Jute Mills Association, Calcutta.
- 19. Shri Madanlal Kala, representative of Bengal Jute Dealers Association, Calcutta.
- 20. Shri S. C. Bothra, c/o M/s. A. M. Nair & Co., Calcutta.

Member-Secretary

21. Shri A. G. V. Subramaniam, Under Secretary, Ministry of Foreign Trade & Supply (Department of Foreign Trade), New Delhi.

The Committee may invite any other person to attend the meetings, whenever considered necessary.

3. The Committee will submit its report within six months.

> DEVINDAR NATH Jt Secy, to the Govt, of India.

INDIAN NATIONALS DETAINED IN PAKISTAN

1283. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the names of Indian nationals at present detained in Pakistan and the period of detention already undergone; and
- (b) the efforts made by the Government of India to secure their release?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFIARS (SHRI SURENDRA PAL SINGH) : (a) The Government of Pakistan do not furnish information in regard to Indian nationals detained in Pakistan. The Government of India have repeatedly approached the Government of Pakistan in this regard but there has been no response so far.

(b) Every possible effort is made to secure early release of any Indian national, whose detention in Pakistan comes to the notice of the Government.

BASMATI RICE EXPORT

to Questions

- 1284 DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:
- (a) whether India is exporting basmati rice and if so, to which countries;
- (b) what are the country-wise quantities of the export to foreign countries, during the years 1967-68 and 1968-69 respectively and the foreign exchange earned in this respect?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (CHOWDHARY RAM SEWAK): (a) and (b) Yes, Madam. Countrywise quantities of the export of basmati rice during 1967-68 and 1968-69, together with amount of foreign exchange earned are given

Country		Qty. (M/T)	Value (Rs. lakhs)		
1967-68					
Kuwait .		1323,323	21.71		
Mombassa (EA	. (<i>I</i>	940.000	15.72		
U. K		146,500	2.31		
Ethiopia .	•		••		
Suva (Fiji) .	•	20,000	0.40		
Singapore .		200,000	3.21		
Beirut (Lebanon)		1.000	0,02		
Ceylon .		0.800	0.02		
U.S.A			••		
Canada .		2,000	0.04		
Muscat .		1020,000	17.18		
Rabat (Morocco)		1,000	0.02		
Aden .		••	••		
Mahe Seychell	es .		••		
S. Arabia (Jeddah & Daman)					
Тота	L.	3654.623	60.63		
1968-69					
Kuwait .		2190.442	43.13		
Mombassa (EA	k) .	504.275	10.07		
U. K		2100,000	44.55		
Ethiopia .		2,000	0.04		
Suva (Fiji) .		5,000	0,10		
Singapore .		• •	••		

Country		Qty. (M/T)	Value (Rs. lakhs)	
Beirut	(Lebano	n)	17 000	0.37
Ceylon				••
U.S.A.			1,000	0.02
Canada			4.000	0.08
Muscat			919, 950	18.07
Rabat (Могоссо)	••	••
Aden			599.920	12,09
Mahe Seychelles .		10.000	0.23	
S. Arabia (Jeddah & Daman)		1500,000	30.75	
	Total		7853.587	159.50

Written Answers

WIG EXPORTS

1285. SHRI M. RUTHNASWAMY: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

- (a) whether the profits from wig exports bave fallen this year; and
 - (b) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (CHOWDHARY RAM SEWAK): (a) and (b) The State Trading Corporation incurred losses on the export of wigs last year consequent upon termination of the agreement with its erstwhile sole agents in U.S.A. and Canada and the resultant fall in the total exports. However, the Corporation has been successful in marketing these products in Europe this year and has already reduced its margin of losses in the first four months of the current year.

भृतपूर्व सैनिकों का पुनर्वास

1286. श्री सुरज प्रसाद : क्या रक्षा मंत्री यह बताने की क्रुधा करेंग कि :

(क) पिछले दो वर्षों में प्रत्येक राज्य को 'विशेष सहायता---भतपूर्व सैनिकों का पूनर्वास' शीर्षक के अन्तर्गत कितनी-कितनी राशि दी गई और प्रत्येक राज्य में कितने-कितने भृतपूर्व सैनिकों में यह राशियां वितरित की ग ँ; और

सैनिकों को इन निधियों (ख) भृतपूर्व में से ऋण तथा अन्दान मंजुर करने सम्बन्धी क्या नियम हैं ?

f [REHABILITATION OF EX-SERVICEMEN

1286. SHRI SURAJ PRASAD: Will the Minister of DEFENCE be pleased to state

- (a) the amounts given to each State under the head 'Special Aid Rehabilitation of exservicemen's during the last two years and the number of ex-servicemen in each State among whom the said amounts have been distributed; and
- (b) what is the rule regarding sanctioning of loans and grants to the ex-servicemen from these funds ?]

रक्षा मंत्रालय में उपमंत्रीं (श्री एम० आर० कुष्ण): (क) सदस्य महोदय का इशारा <u>प्रायद भृतपूर्व सैनिकों के पूनस्थापन तथा पूनरावास</u> के लिए विशेष निधि की सम्पत्तियों से राज्यों/ संधीय क्षेत्रों को आवंटनों की ओर है। 1 जनवरी, 1965 और 1 जनवरी, 1966 तक कमशः राज्य सधीय विशेष से, सशस्त्र सेनाओं में भर्ती किए गए सेवा सीववर्ग संख्या के आधार पर अकेले-अकेले राज्यों-संघीय क्षेत्रों को वितरण के लिए 1965-66 और 1966-67 वर्षों में प्रत्येक के दौरान 80 लाख रुपये की राशि आवंटित की गई है। राज्य-संघीय क्षेत्र की प्रबन्ध समितियों द्वारा इन राशियों के प्रोग तक 1967-68 और 1968-69 वर्षों के लिए केन्द्रीय सरकार ारा और कोई आवंटन नहीं किया गया।

- (ख) दिशेष निधि के प्रशासन के लिए योजना के अनुसार यह इन उद्देश्यों के लिए प्रयोग में लाई जा सकती है:
- (1) मान्य प्रशिक्षण संस्थाओं में तकनीकी, प्रबंध संबंधी, व्यावसायिक या कृषि प्रशिक्षण के लिए भृतपूर्व सैनिकों के स्टिपेंड देने के
- (2) पुनरावाम के लिए योजनाओं और प्रायोजनाओं के लिए भृतपूर्व सैनिकों की सहकारी समितियों या अन्य समितियों को

^{†[]} English translation.